COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 250 OF 2016 & IA NO. 536 OF 2016

Dated: 25th July, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:-

Adani Transmission (India) Ltd. ...Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.

Mr. Hemant Singh Ms. Shikha Ohri Mr. Divyanshu Bhatt

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan

Mr. Raunak Jain for R-1

<u>ORDER</u>

We have heard learned counsel for the parties.

List the matter for further hearing on 30.08.2017 at 2.30 p.m.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ss/pr